NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/178/2016

NAME OF THE PETITIONER(S)

: Ozhukil Padinjarepet Achuthan Kutty Shanthi & another

NAME OF THE RESPONDENT(S)

: M/s Aswini Hospital Limited & 21 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SUSHMITA UDAYASANKAR

COUNSEL FOR RESPONDENTS

R2-R11
Counter of Resonants Sibonization R1 of R12 to R22 lensman
counter for petitioner (Shows

2. Sipin vahilaishan
3. Vijaya pashoudu. S
A.M. Shidhasan

ORDER

Shri A M Sridharan, counsel for petitioner present. Ms Sushmita Udayasankar, counsel for R2 to R11 and Shri S P Muralikrishnan, counsel for R1, R12 & R22 are present. Counsel for R2 to R11 prayed time for submitting arguments as the senior counsel could not attend the Tribunal today due to personal inconvenience. Time enlarged at request. Put up on 25.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)